

**Reinstatement of certain suspended Officers of F.C.I.**

2369. PROF. NARAIN CHAND PARASHAR: Will the Minister of PETROLEUM AND CHEMICAL be pleased to state:

(a) whether the officers of the F.C.I. who were involved in violation of the Essential Commodities Act and who were either suspended or sent on long leave have been reinstated in their original posts;

(b) if so, the circumstances under which this has been done; and

(c) the names of the officers concerned?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). Some of the officers of the FCI who were allegedly involved in certain marketing transactions of Trombay last year were advised to proceed on leave pending enquiry into these transactions. The names of the officers concerned are given below:—

1. Dr. S. K. Mukherjee, Director (Production)
2. Shri Duleep Singh, General Manager
3. Shri V. Chandrasekharan, Marketing Manager.

None of these officers was placed under suspension in regard to this matter. The officers have since rejoined duty.

**Change in Product Mix for Nitrogen, Phosphate, Urea and other products**

2370. SHRI P. GANGADEB. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to make any change in the product-mix

so that production of Nitrogen, Phosphates, Urea and other products are so balanced that they could cover a part of the fertilizer gaps;

(b) whether any steps have been taken in this regard; and

(c) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). No such proposal is presently under consideration. Also, any variation in the product-mix of particular units would not add to the total availability of the plant nutrients in the country.

**Visit of Soviet Expert Team for increased Oil Exploration in India**

2371. SHRI VAYALAR RAVI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any Soviet expert team is due to visit India in the near future to explore the possibility of increased oil exploration in India;

(b) whether the Government of Kerala has suggested that this team should visit Kerala to study the possibility of oil exploration in the offshore of that State; and

(c) if so, the reaction of the Central Government to this suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) No, Sir.

(b) and (c). Do not arise.

**Scheme of Indo-Burma Petroleum Company to set up a Chemical Detergent Plant at Mathura**

2372. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Indo-Burma Petroleum Company has any schemes to set up